## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

#### LOK SABHA

#### **UNSTARRED QUESTION NO. 439**

### TO BE ANSWERED ON THE 25<sup>TH</sup> JUNE, 2019/ ASHADHA 4, 1941 (SAKA)

#### **OBJECTIONABLE PHOTOS ON FACEBOOK**

#### †439. SHRI KAUSHAL KISHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that in the year 2018, the photos and mobile numbers of many women were uploaded on facebook to defame them as call girls and the police has not taken any action against the culprits even after the registration of the complaint in the Crime Branch;

(b) if so, the number of such complaints registered in the Crime Branch situated at Mandir Marg and Dwarka in which no action has been taken against the culprits; and

(c) the reasons for inactivity of the police in this regard along with the status of the said cases as on date?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a), (b) & (c): Delhi Police registers all cognizable complaints with an objective that no crime, especially crime against the vulnerable groups including women and girls, goes unreported and action in all such cases is taken as per provisions of Law. In the year 2018, 18 such cases were registered in which photos and mobile numbers of women were uploaded to defame them. In 2019 (up to 31.05.2019), 2 such cases were registered. Appropriate legal action has been taken in all such cases. 13 persons have been arrested in these cases.